

ITEM NO.123

REGISTRAR COURT

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 2563/2023

RAKSHA DEVI YADAV

Petitioner(s)

VERSUS

RAJESH PRASAD YADAV

Respondent(s)

(IA No.198584/2023-STAY APPLICATION)

Date : 23-07-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. R. Ilam Paridi, AOR
Mr. R. Vishnu Kumar, Adv.
Mr. Aman Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner has filed proof of publication in respect of the sole respondent but the same is defective. Two weeks' time is granted to cure the defects.

List again on 9.9.2024.

SUJATA SINGH
Registrar

rd